

(13)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P.R.VANDANA for ANIRUDH KRISHNAN	COUNSEL FOR PETITIONER	dh
2.	M.Karunakaran	Counsel for Respondent	Vf

ORDER

Counsel representing both the parties are present and submitted that the matter is almost settled between the parties. They prayed time for filing the joint memo of compromise in view of the settlement. Time extended finally at their request. Put up on 24.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)